

were received in Vigilance Cell of MTNL New Delhi for all areas of Delhi including Eastern Region since 1.1.89. Of these, 930 complaints contained vigilance angle and were investigated while the rest 1454 were transferred to respective units for their direct disposal.

(b) The nature of the complaints is broadly classified as under:—

- (a) Excess billing complaints.
- (b) Telephone faults.
- (c) Diversion of Telephone Lines.
- (d) Demand of bribe/money.
- (e) False claims of TA Bills/Leave Trave concession.
- (f) Submission of bogus certificates for recruitment.
- (g) Commercial cases like bogus affidavit, bogus pay certificates, bogus SSI certificates etc.
- (h) Misuse of telephone.
- (i) Theft and Pilferage of stores.
- (j) Tenders and contracts.
- (k) Delayed installation of telephone.
- (l) Disproportionate assets.

Total of 930 complaints were investigated during the last two years of which 383 investigations revealed irregularities. Action against 120 officials has been recommended.

Sanctioning of Telephone Connections on Priority Basis

229. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any quota for sanctioning new telephone connections on priority basis on the recommendations of Members of Parliament; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) and (b). No, Sir. However, recommendations received from Members of Parliament for provision of telephone connections on priority basis are given due consideration.

Amount Released to States Out of Central Road Fund

230. SHRI J. CHOKKA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state the amount released by Union Government and spent by each state out of the Central Road Fund during Seventh Five Year Plan?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): The expenditure under this scheme is initially incurred by the State Governments from their own resources and is released at the close of the financial year subject to availability of funds. A statement indicating the funds released to various State Governments and Union Territory Administration during Seventh Plan period is attached.